

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
(Judicial Administration Section) Civil Secretariat,
Jammu/Srinagar.

Subject: District wise distribution of cases of Revenue Department other than Land Acquisition matters in the **Srinagar Wing** of the Hon'ble High Court of Jammu and Kashmir and Ladakh.

Government Order No. 5803 -JK(LD) of 2022.
Dated.10- 08- 2022

In partial modification of Government Order No.5081-JK(LD) of 2022 dated 25-07-2022 and on the recommendations of Ld. Advocate General, the cases of Revenue Department except Land Acquisition matters shall be dealt with the following Law Officers in addition to their own assignments as per the district wise allocation shown against each:-

S. No.	Name of Law Officer with Designation S/Shri	District Allocated
1.	Sheikh Mushtaq, Additional Advocate General	Srinagar, Budgam, Ganderbal, Barmulla, Kupwara and Bandipora
2.	Fayaz Ahmad Bhat, Additional Advocate General	Anantnag, Pulwama, Kulgam and Shopian

fesitor

By Order of the Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

No: Law-Jud/153/2021-10.

Dated.10-08-2022.

Copy to the:-

1. Principal Secretary to Government, General Administration Department.
2. Commissioner Secretary to Government, Revenue Department.
3. Divisional Commissioner Kashmir.
4. Deputy Commissioner, Srinagar/Budgam/Ganderbal/Barmulla/Kupwara/Bandipora/Anantnag/ Pulwama/Kulgam/Shopian.
5. Director, Archeology, Archives and Museums, J&K, Srinagar.
6. Director Litigation Kashmir.
7. Senior Private Secretary to Ld. Advocate General J&K, Srinagar.
8. Concerned Law Officers.

U. G. K. S. D.

9. Private Secretary to Secretary to Government, Department of Law, Justice & P.A.
10. Incharge website of the Department of Law, Justice and Parliamentary Affairs.
11. Government Order File.

Ashish Gupta
10/08/22

(Ashish Gupta)

Additional Secretary to Government

Ashish Gupta
10-08-2022.